

No.PFG(920)/2006-Ad.I
Government of India/Bharat Sarkar
Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5th Floor, Shastri Bhawan,
New Delhi, the 1st October, 2012

OFFICE ORDER

Consequent on his promotion to Selection Grade of CSS and nomination to Ministry of Home Affairs vide Department of Personnel & Training's O.M. No.4/14/2011-CS-I (D) dated 1st Octobr, 2012, Shri J.S. Gupta, Under Secretary in this Ministry is relieved of his duties w.e.f. the forenoon of 1st October, 2012 with the directions to report for duty in the Ministry of Home Affairs.



1-10-2012
(L.K. Trivedi)

Under Secretary to the Govt. of India

1. Pay and Accounts Officer, Pay and Accounts Office, Ministry of Corporate Affairs, Paryavaran Bhawan, New Delhi.
2. Cash Section, Ministry of Corporate Affairs, Shastri Bhawan, New Delhi (2 copies).
3. Shri J.S. Gupta, Under Secretary. He is requested to submit "No Dues Certificate" from all the concerned sections to Admn.I Section
4. Sr. PPS to Secretary/PPS to AS/JS(R)/JS(M).
5. Library/General branch/E-Governance Cell/R&A Division.
6. The Secretary, Ministry of Home Affairs, South Block, New Delhi.
7. The Director, CS-I Division, Department of Personnel & Training, Lok Nayak Bhawan, Khan Market, New Delhi w.r.t. their above referred OM.
8. e-Governance Cell, MCA with the request for uploading under the category 'miscellaneous'.
9. Guard file.